

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1083  
ANSWERED ON:09.03.2005  
NO SECOND ACP TO GOVERNMENT EMPLOYEES  
Shivanna Shri M

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that Second Assured Career Progression (ACP) has not been given to the Government Employees as per the Fifth Pay Commission recommendations;
- (b) if so, the details and the reasons therefor;
- (c) whether the Government is also aware that rules regarding ACP are not being followed by the Ministries/Departments in letter and spirit; and
- (d) if so the action taken proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): The ACP Scheme introduced by the Government allows for grant of second financial upgradation on completion of 24 years' regular service subject to certain conditions.
- (c) & (d): There are inbuilt checks and balances in the system to ensure that the ACP Scheme is followed by the Ministries/Departments in letter and spirit.